

HIGH COURT OF SIKKIM

Record of proceedings

**I.A. No.01/2024
IN
RFA No. 48/2024 (Filing No.)**

SHRI SOM KUMAR SUBBA APPLICANT

VERSUS

THE SECRETARY, URBAN DEVELOPMENT
DEPARTMENT & ORS. RESPONDENTS

Date: 04.10.2024

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. N. Rai, Senior Advocate (Senior Legal Aid
Counsel) with Mr. Yozan Rai, Junior Legal Aid
Counsel, Mr. Pradeep Tamang, Advocate.

For Respondent : Mr. S. K. Chettri Government Advocate.
Nos. 1 to 5.

For Respondent : None.
Nos. 6A & 6B

For Respondent : Mr. Umesh Ranpal, (Legal Aid Counsel).
No.7. Ms. Rubusha Gurung, Advocate.

For Respondent : Mr. M. N. Dhungel, (Legal Aid Counsel).
No.8

For Respondent : None.
Nos.9 to 11.

.....

1. The Registry note dated 01.10.2024 states that neither AD cards nor unserved notices have been received back from respondent nos. 6A and 6B so far. However, as per postal tracking report the items have been delivered to the addressee. Respondent nos. 6A and 6B are not represented as yet.

2. Post this application on 31.10.2024.

Judge